

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1569/1998

New Delhi this the 30th June, 2000

HON'BLE SH. S.R. ADIGE, VICE CHAIRMAN(A)
HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

In the matter of :

1. Dr. D.S. Rana S/o
Sh. B.S. Rana
Research Associate, I.A.R.I.
(Division of Soil Science &
Agriculture Chemistry),
Pusa, New Delhi
2. K.P. Singh, S/o
Sh. Mahender Singh
Research Associates, IARI
Pusa, New Delhi
3. Dr. Jasbir Kaur, W/o
Sh. T.S. Madan,
Research Associates, IARI,
New Delhi
4. Km. Kavita D/o Azad Singh
Research Associates, IARI,
New Delhi
5. Dr. Aditya Sharma S/o
Dr. R.K. Sharma
Research Associates, IARI,
Pusa, New Delhi
6. Shriniwas Giri S/o
Sh. O.P. Giri
Research Associates, IARI,
Pusa, New Delhi
7. Sh. Faiz Mohammad,
S/o Sh. Immamudeen Khan,
Rice Section, Div. of Genetics
IARI, III,
New Delhi

8. Shri Ashutosh Pandey,
S/o Shri Uday Shankar Pandey,
Brassica Section, Genetics Div.
IARI
New Delhi.
9. Shri Bhupendra Kumar
S/o Shri H.S. Chaturvedi,
R/o R2-56-A , Gali No. 5/3
Sagarpur Main,
New Delhi-46
10. Shri Birendra Kumar Vatsa
S/o Shri M.S. Vatsa,
S/o Dr. M.S. Sachdev,
Nuclear Research Lab.
IARI, New Delhi.
11. Km. Anita Barnwal
Maize Research Directorate
IARI New Delhi-12
12. Shri A.A. Jafri
Maize Research Directorate
IARI New Delhi-12
13. Dr. Gopal Bhardwaj
Division of Genetics.
IARI New Delhi-12
14. Shri Arun Kumar
Division of Genetics.
IARI New Delhi-1
15. Shri C.P. Singh
Division of Environmental Sciences
IARI New Delhi-12
16. Smt. Sangeeta Gupta
Division Floriculture &
Landscaping, IARI New Delhi-12
17. Shri M.K. Dwivedi
Division of Environmental Sciences
IARI New Dwlihi-12
18. Dr. Gyanendra Singh
Division of Vegetable Crops
IARI New Delhi-12

19. Shri Ashok Singh
Division of Vegetable Crops
IARI New Delhi-12

20. Shri Pragat Singh
Division of Environmental Sciences
IARI New Delhi-12

21. Shri S.K. Chourasia
Division of Agri. Engineering
IARI New Delhi-12

22. Shri Rajendra Singh
Division of Genetics
IARI, New Delhi-12

23. Dr. M.N. Tripathi
Division of Nematology
IARI New Delhi-12

24. Shri Arun Kumar Singh
Division of Engineering,
IARI New Delhi-12

25. Dr. Shoraj Singh
Division of Genetics
IARI New Delhi-12

26. Shri Ramashray Singh
Division of Genetics
IARI New Delhi-12

27. Shri A.B. Chaudhary
Division of Genetics
IARI New Delhi-12

28. Shri Sandeep Dhami
Division of Seed Science of
Technology, IARI New Delhi-12

29. Shri Ashok Kumar Yadav
Division of Environmental Sciences
IARI New Delhi-12

30. Shri Awani Kumar Singh
Division of Agri. Engineering
IARI New Delhi-12

31. Shri Anupam Raj
Division of Plant Physiology
IARI New Delhi-12

32. Sh. Dhananjay Kumar Singh,
Division of Agronomy
IARI, New Delhi-12
33. Sh. Manoj Sharma,
Division of Genetics
IARI, New Delhi
34. Dr. Krishna Kumar
Division of Plant Pathology
IARI, New Delhi-12

..... Applicants

(By Advocate Sh. M.M. Sudan)

Versus

1. Union of India through
Director, Indian Agricultural Research
Institute under Indian Council of
Agricultural Research,
Pusa, New Delhi-110012

..... Respondent

(By Advocate Sh. Vijay Chaudhary)

ORDER (Oral)

HON'BLE SH. S.R. ADIGE, VC(A)

1. Heard both sides.
2. It is not denied before us that the directions contained in the CAT order dated 31.3.1997 in O.A. NO. 438/1997 Dr. D.S. Rana and others Vs. Union of India & Ors. substantially covers the claims of the applicants in the present O.A.
3. The aforesaid order dated 31.3.1997, has itself been modified by the Delhi High Court order dated 9.7.99 in CW No. 3417/97.
4. We are informed that an R.A. has already been moved separately before Delhi High Court seeking modification in the aforesaid order dated 9.7.99 in CW No. 3417/97.

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5. Accordingly this O.A. is disposed of in terms of the directions contained in the Tribunal's order dated 31.3.97 as modified by the Delhi High Court in its order dated 9.7.99.

6. It is made clear that in the event that the review application before the Delhi High Court seeking modification in order dated 9.7.99 succeeds, such benefits as flow consequent to the modification, should also be extended to the applicants.

7. The O.A. is disposed of accordingly. No costs.

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)

Member (J)

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(S.R. ADIGE)
Vice Chairman (A)

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